

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR): You have made your point. The Leader of the House is listening and the Cabinet Minister himself is sitting here and I am sure he will do whatever is needed.

**MISREPORTING OF THE PROCEEDINGS OF THE HOUSE BY DOORDARSHAN**

SHRI V. NARAYANASAMY (Pondicherry): Sir, on a point of information.

Sir, when Mr. Ahluwalia spoke, he referred to the misquoting of the proceedings of the House by the Doordarshan and he quoted it very well. Sir, it is a very serious matter and it is a matter of privilege of the House. Whatever the Members spoke has been distorted and wrong reporting has been done. The wrong message goes to the people of this country. Right information about the persons who spoke is not being given to the country. Therefore, I want right information to be given.  
5.00 P.M.

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR): Mr. Narayanasamy, the point that you have made is serious. I believe a separate notice has been given and it is under the consideration of the Chairman. But I must add here one thing. I am sure the people in the Press, particularly in the Government media, will see to it that the proceedings of the House are faithfully and honestly reported and, if there is any distortion, the Government will take note of it.

SHRI V. NARAYANASAMY: Thank you, Sir.

**SHORT DURATION DISCUSSION**

**Continued Atrocities on Persons belonging to Scheduled Castes and Scheduled Tribes in various parts of the country —Contd.**

SHRI VISHVJIT P. SINGH: Sir, I want to clarify one thing. Two matters which have been mentioned by Mr. Ahluwalia are his personal views. One is about separate places of worship for the Scheduled Castes and Scheduled Tribes and the other is about punishment to be meted out to those who have committed atrocities on the Scheduled Castes and the Scheduled Tribes. On both of these matters, whatever views he has expressed are his personal views and not those of the party.

SHRI DIPEN GHOSH (West Bengal): Not that of your party?

SHRI VISHVJIT P. SINGH: No. They are his personal views and not the views of the party.

THE VICE-CHAIRMAN (PROF. CHANDRESH P. THAKUR): Now, Shrimati Mira Das.

\*SHRIMATI MIRA DAS (Orissa): Mr. Vice-Chairman Sir, I rise to speak on the Short Duration Discussion on continued atrocities on persons belonging to the Scheduled Castes and Scheduled Tribes in various parts of the country. The Member who spoke before me has looked at this problem from his own angle. In my opinion this problem of continued atrocities on S.C. and S.T. cannot be solved legally. We will have to look at this problem socially and find solution to it. This problem cannot be solved by only high sounding words and false promises. A very big gap exists between the S.C., and S.T. communities and higher castes, both socially and economically in our society. Unfortunately this is an ever-expanding gap. Therefore, we as Members of Parliament should look at this problem by cutting across our Party line. Not for a moment we should try to politicise this issue. We all should show genuine concern and sincerity while trying to find a solution to the age-old problems of the S.C. and S.T. We should consider

\*English translation of the original speech in Oriya.